

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1828**  
ANSWERED ON 28.11.2019

**POLLUTION OF GROUND WATER**

1828. SHRI RAMALINGAM S.

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details and the number of polluted ground water area across the country including Tamil Nadu;
- (b) whether the Government has formulated any comprehensive scheme to provide drinking water in these areas of Tamil Nadu;
- (c) if so, the details thereof, district/ area-wise;
- (d) the quantum of the funds sanctioned, allocated and utilized under this scheme across the country including Tamil Nadu; and
- (e) the details of the target set and achievements made so far under this scheme?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (e) As reported by States/ UTs on the Integrated Management Information System of the Department of Drinking Water and Sanitation, as on 27.11.2019, 3.22% rural habitations with 3.73% population are having drinking water sources with quality issues. State-wise details of habitations including State of Tamil Nadu are at **Annexure I**.

Rural drinking water supply is a State subject and Government of India supplements the efforts of States by providing financial and technical assistance to provide potable water to rural population through the centrally sponsored scheme Jal Jeevan Mission (JJM). Powers to plan, approve, and implement rural drinking water supply schemes are vested with States. The funds provided to the States under JJM can be utilized for taking up schemes in water quality-affected areas on priority. State-wise fund allocation, release and expenditure under the JJM in the current year is given at **Annexure II**.

In March 2016, Rs.1,000 Crore was released to various Arsenic & Fluoride affected States for installation of community water purification plants and commissioning of piped water supply schemes. Further, in March 2017, National Water Quality Sub-Mission (NWQSM) was launched as a part of National Rural Drinking Water Programme (NRDWP), which has now been subsumed under Jal Jeevan Mission, to provide safe drinking water to Arsenic/ Fluoride affected rural habitations in the country.

The year-wise releases and expenditure incurred by the States under NWQSM is as under:

(Rs. in Crore)

<b>S. No.</b>	<b>Financial Year</b>	<b>Release</b>	<b>Expenditure</b>
1	2016-17	814.13	384.36
2	2017-18	2011.55	934.57
3	2018-19	864.66	665.94
4	2019-20	-	214.41
<b>Total</b>		<b>3690.34</b>	<b>2199.28</b>

The physical status of Arsenic/Fluoride affected habitations earmarked under NWQSM is at **Annexure-III**.

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**ANNEXURE-I**

Annexure referred to in reply to part (a) to (e) of Unstarred Question No. 1828 to be answered in Lok Sabha on 28.11.2019 regarding "Pollution of Ground Water".

**The State-wise number of rural habitations having drinking water sources with quality issues**

S.No	State	Contamination Wise Number Of Habitations & Population						Heavy Metal
		Total	Fluoride	Arsenic	Iron	Salinity	Nitrate	
1	Andaman & Nicobar Island	0	0	0	0	0	0	0
2	Andhra Pradesh	280	264	0	0	15	1	0
3	Arunachal Pradesh	27	0	0	27	0	0	0
4	Assam	9450	205	4125	5113	0	0	7
5	Bihar	3808	705	804	2299	0	0	0
6	Chhattisgarh	506	279	0	223	0	4	0
7	Goa	0	0	0	0	0	0	0
8	Gujarat	0	0	0	0	0	0	0
9	Haryana	87	87	0	0	0	0	0
10	Himachal Pradesh	0	0	0	0	0	0	0
11	Jammu & Kashmir	11	4	0	7	0	0	0
12	Jharkhand	532	197	18	317	0	0	0
13	Karnataka	452	262	2	32	15	140	1
14	Kerala	324	29	0	182	81	32	0
15	Ladakh	0	0	0	0	0	0	0
16	Madhya Pradesh	152	142	0	0	10	0	0
17	Maharashtra	172	53	0	14	41	64	0
18	Manipur	0	0	0	0	0	0	0
19	Meghalaya	7	0	0	7	0	0	0
20	Mizoram	0	0	0	0	0	0	0
21	Nagaland	0	0	0	0	0	0	0
22	Odisha	2409	91	0	2100	218	0	0
23	Puducherry	0	0	0	0	0	0	0
24	Punjab	3205	325	651	233	15	128	1853
25	Rajasthan	16833	3756	0	5	12182	890	0
26	Sikkim	0	0	0	0	0	0	0
27	Tamil Nadu	0	0	0	0	0	0	0
28	Telangana	344	0	0	35	174	135	0
29	Tripura	2377	0	0	2377	0	0	0
30	Uttar Pradesh	1203	119	650	346	79	9	0
31	Uttarakhand	9	0	0	7	0	2	0
32	West Bengal	13323	1355	6207	5082	425	0	254
<b>Total</b>		<b>55511</b>	<b>7873</b>	<b>12457</b>	<b>18406</b>	<b>13255</b>	<b>1405</b>	<b>2115</b>

Source: IMIS, Department of Drinking water & sanitation

**ANNEXURE II**

Annexure referred to in reply to part (a) to (e) of Unstarred Question No. 1828 to be answered in Lok Sabha on 28.11.2019 regarding "Pollution of Ground Water".

State-wise fund allocation, release and expenditure under the JJM in the current year.

(Amount in Rs Crore)

S. No.	State/UT	2019-20 (upto 21.11.2019)		
		Central Allocation	Central Release	Central Expenditure
1	Andaman & Nicobar Islands	1.45	0.5	0
2	Andhra Pradesh	303.47	151.73	41.44
3	Arunachal Pradesh	110.47	55.23	0
4	Assam	578.65	339.33	102.34
5	Bihar	638.9	25.33	67.69
6	Chhattisgarh	169.42	65.82	13.15
7	Goa	6.16	0	0
8	Gujarat	317.85	158.93	0
9	Haryana	122.12	61.06	1.23
10	Himachal Pradesh	121.07	60.54	0
11	Jammu & Kashmir	262.25	188.67	0
12	Jharkhand	218	104.76	11.27
13	Karnataka	444.69	222.34	0
14	Kerala	202.58	101.29	0
15	Ladakh	135.71	0	0
16	Madhya Pradesh	465.49	232.74	30.89
17	Maharashtra	690.55	0	110.65
18	Manipur	56.41	28.2	0
19	Meghalaya	71.69	35.84	0
20	Mizoram	33.22	16.61	0
21	Nagaland	47.07	23.54	0
22	Odisha	297.03	148.51	38.59
23	Puducherry	2.03	0	0
24	Punjab	185.24	92.62	11.49
25	Rajasthan	856.47	428.24	93.34
26	Sikkim	12.85	6.42	4.1
27	Tamil Nadu	302.89	151.45	0
28	Telangana	211.04	105.52	2.05
29	Tripura	89.71	1.09	15.6
30	Uttar Pradesh	947.14	623.57	146.1
31	Uttarakhand	138.87	69.43	0
32	West Bengal	809.37	404.69	106.04

Source: IMIS, Department of Drinking water & sanitation

### ANNEXURE III

Annexure referred to in reply to part (a) to (e) of Unstarred Question No. 1828 to be answered in Lok Sabha on 28.11.2019 regarding "Pollution of Ground Water".

The physical status of Arsenic/Fluoride affected habitations earmarked under NWQSM:

S.No	State Name	No. of habitations Covered	Quality improved / covered with State Plan Schemes	Habitations Being Covered	Left out habitations
1	Andhra Pradesh	249	71	25	76
2	Assam	458	254	3169	0
3	Bihar	367	879	466	408
4	Chhattisgarh	16	37	20	2
5	Haryana	37	124	80	4
6	Jharkhand	197	836	88	7
7	Karnataka	877	62	37	83
8	Kerala	38	6	13	16
9	Madhya Pradesh	125	8	0	3
10	Maharashtra	47	19	21	13
11	Odisha	25	3	1	36
12	Punjab	214	44	408	111
13	Rajasthan	3377	963	1992	517
14	Telangana	1040	1	0	0
15	Uttar Pradesh	155	46	196	65
16	West Bengal	4979	749	3086	298
<b>Total</b>		<b>12201</b>	<b>4102</b>	<b>9602</b>	<b>1639</b>

Source: IMIS, Department of Drinking water & sanitation

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